

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE


NO.HCM.III/166/2019-Judl./Part-1/419

Dated Shillong, the 29th November 2022

It is hereby notified to all concerned that the **Division Bench** comprising **Hon'ble Mr. Justice H.S.Thangkhiew & Hon'ble Mr. Justice W. Diengdoh** will sit at **02:00 PM** on **30th November, 2022** instead of at 10:30 AM for hearing of urgent matters, if any.

Further, the Single Bench of **Hon'ble Mr. Justice H.S.Thangkhiew** will sit at **11:30 AM** on **30th November, 2022**.

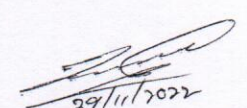
By Order,


JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/419-A Dated Shillong, the 29th November 2022

Copy for information to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
6. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong for kind information.
7. The Deputy Solicitor General/ Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
8. The President/Secretary, High Court Bar Association, Shillong for kind information.
- ✓ 9. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
10. All Court Officers, High Court of Meghalaya, Shillong for kind information and necessary action.
11. All Court Masters concerned for information and necessary action.
12. Notice Board.
13. Office File.


JOINT REGISTRAR (LISTING)

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29/11/22